

ITEM NO.801

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2168/2017

AKMAL

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(CRL.M.P.No.49899/2019 - FOR BAIL)

With Criminal Appeal No.2171/2017
(CRL.M.P.No.49906/2019 - FOR BAIL)

Date : 11-04-2019 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Farrukh Rasheed, AOR (Mentioned by)

For Respondent(s)

Mr. R. C. Kaushik, AOR

Ms. Srishti Singh, AOR

UPON being mentioned the Court made the following
O R D E R

List on 2nd May, 2019.

(ANITA MALHOTRA)
COURT MASTER

(CHANDER BALA)
COURT MASTER